

F. No. J-11017/52/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 27th September, 2024

ORDER

The President is pleased to accept the resignation of Shri Arvind Kumar Pandey, Standing Government Counsel for District Court Sultanpur, UP, with effect from 13.09.2024.

2. Consequently, the name of Shri Arvind Kumar Pandey, Advocate figuring at serial number 77 in the table in this Department's Order No. J-11017/9/2020-Judicial dated 28.10.2020 read with Order No. J-11015/6/2023-Judicial (4) dated 11.09.2023, stands omitted.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India / Ld. Solicitor General for India.
4. Shri Shashi Prakash Singh, Addl. SGI, High Court of Allahabad at Prayagraj.
5. Shri Gyan Prakash, Dy. SGI, High Court of Allahabad at Prayagraj.
6. Shri Surya Bhan Pandey, Dy. SGI, High Court of Allahabad at Lucknow.
7. Shri Arvind Kumar Pandey, Advocate.
8. Cash (LA) for information.
9. The Pay and Account Office, Department of Legal Affairs, New Delhi.
10. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
11. Office/spare copies.



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